CHAPTER XI

BUDGETARY ALLOCATION UNDER THE HEAD OF ACCOUNTS FOR LAW DEPARTMENT

HEAD OF ACCOUNT	BUDGET PROVISION FOR 2024- 2025	
2014-Admn. of Justice	<u>General</u>	Sixth Schedule
102 High Courts		
(01)Judges of High Court/ Bench	₹ 4,22,10,000	
(02) High Court /Bench office	₹34,41,39,000	
(03)Judicial Academy	₹ 5,79,38,000	
(04)High Court Legal Service Committee	₹12,42,000	
(05)National Law University	₹ 21,42,00,000	
(06)Upgradation of Standard of Administration of Justice as recommended by the 12 th /13th Finance Commission (07)Upgradation of Standard of Administration of Justice as recommended by the 15 th Finance	₹ 1,00,00,000	
Commission	770000000000000000000000000000000000000	
(08) e Courts Projects	₹50,00,000 (charged)	
Total for 102	₹66,48,29,000(charge d)	
105 Civil & Session Courts		
(01)District& Session Judge including Munsib Courts etc.	₹ 18,23,82,000 (voted)	₹ 3,56,88,000 (voted)
(02)Fast Track Courts	₹1,79,000 (voted)	
(03) Grants to Bar Association/Library/Law etc.	₹ 1,50,00	
(04) Permanent Lok Adalat	₹82,09,000	
(05) District Legal Service Autority	₹ 4,03,61,000	₹ 10,26,000
Total for 105	₹24,77,42,000	₹3,67,14,000
108 Criminal Courts		
(01) Courts of DC and his Asstts., etc.		₹ 4,86,98,000 (voted)
(02) Courts of Asstts. toDCs in Sub-Div. including NazaratEstts.		₹ 76,22,000 (voted)
(03) Estt. Of CJM and other JM	₹ 9,71,21,000 (voted)	
Total for (108)	₹ 9,71,21,000 (voted)	₹ 5,63,20,000
114 Legal Advisers and Counsels		- / - / - / /
(01) Adv. Gen&Addl. Adv. Gen. and their offices	₹ 3,80,27,000 (voted)	
(02) Legal Remembrancer & His Office	₹ 5,08,58,000 (voted)	₹ 3,38,07,000 (voted)
(03) Public Prosecutor/ Govt.	₹ 2.20,00,000 (voted)	
Advocates etc., (04) Public Prosecutor/Govt.		₹ 2 52 00 000
(04) Public Prosecutor/Govt.		₹ 3,52,00,000

Pleader		
(05) Senior Govt. Advocate and	₹ 32,38,95,000	₹ 5,27,70,000 *** (not
their offices		mentioned)
(06) Research Fellowship and	₹43,10,000	
Training		
(07)State Law Commission	₹ 1,68,45,000	
Total for 114	₹13,52,78,000	₹6,90,07,000
119 Legal Aid Services		
(01) Legal Aid to the poor and Ex-	₹ 1,15,000	
Servicemen Rs. 100		
(02) Meghalaya State	₹ 2,80,95,000	
LegalServices Authority		
Total for 119	₹2,82,10,000	